

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 27th day of March, 2019

ORIGINAL APPLICATION NO. 1527 of 2013

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Bhuvneshwar Prasad Applicant.

VERSUS

Union of India and others Respondents

Advocates for the Applicant : Shri R.C. Pathak

Advocate for the Respondents : Shri Raghuvendra Pratap Singh
Shri M.K. Upadhyaya

ORDER

BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised.

2. None is present for the applicant. Shri Raghuvendra Pratap Singh, counsel for the respondents.
3. On perusal of file, it is seen that even on earlier date i.e. 25.03.2019, counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.
4. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-